Sl.No.	State	Area under encroachment (in acres)		
24.	Mizoram	0		
25.	Nagaland	0		
26.	Odisha	45.572		
27.	Puducherry	0		
28.	Punjab	450.6093		
29.	Rajasthan	367.8495		
30.	Sikkim	0		
31.	Tamil Nadu	113.5335		
32.	Tripura	0		
33.	Uttar Pradesh	3142.4363		
34.	Uttarakhand	35.331		
35.	West Bengal	414.38178		
	Total	11379.19248		

Inclusion of autonomous institutions under CGHS

- *293. DR. T. N. SEEMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has received proposals from various autonomous institutions including Kendriya Vidyalaya Sangathan and Employees' Provident Fund Organization regarding inclusion of their employees under the Central Government Health Scheme (CGHS);
 - (b) if so, the details thereof and the response of Government thereto;
- (c) whether a number of States and Union Territories still do not have even a single CGHS dispensary, if so, the details thereof and the reasons therefor;
- (d) whether Government has failed to expand CGHS facilities in the country due to severe financial and other resource constraints; and
 - (e) if so, the details thereof and the reaction of Government thereto ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (e) The Government has been receiving proposals from

time to time from the various autonomous bodies including Kendriya Vidyalaya Sangathan for inclusion of their employees under the Central Government Health Scheme. The serving employees of Employee's Provident Fund Organization are covered under CGHS in Delhi and those of Kendriya Vidyalaya Sangathan are covered under CGHS in Delhi, Mumbai, Chennai, Kolkata, Hyderabad and Bangalore.

CGHS is primarily meant for the Central Government Employees receiving their salary from the central Civil Estimates of Government of India. Consequently employees of Central PSUs and autonomous organizations are not entitled *per se* to CGHS benefits. The Committee of Secretaries in its meeting dated 23rd December, 2008 took a decision that CGHS would not be extended to any new organizations since the performance of CGHS had started deteriorating under the ever increasing work load and dwindling resources. The ministry has, therefore, been regretting requests received from various autonomous organizations for extension of CGHS facilities to their employees and pensioners.

At present, 25 cities are covered under CGHS as per details given in the Statement (*See* below). Recently, a proposal was mooted to open at least one dispensary in the Capital city of each state where there was no CGHS facility. It has been approved by the Department of Expenditure and orders have been issued on 19.11.2014 to open the dispensary in these cities, namely: Raipur, Shimla, Itanagar, Aizawl, Agartala, Imphal, Kohima, Gangtok, Panaji, Gandhi Nagar and Puducherry.

Statement

Details of CGHS wellness centres according to different systems of medicine

Sl. No.	State	City	Allopathic Dispensaries	AYUSH
1.	Chandigarh	Chandigarh	1	0
2.	Uttarakhand	Dehradun	2	0
3.	Delhi	Delhi/NCR	94	36
4.	Jammu and Kashmir	Jammu	2	0
5.	Rajasthan	Jaipur	7	2
6.	Uttar Pradesh	Allahabad	7	2
		Kanpur	9	3
		Lucknow	9	3
		Meerut	6	2
7.	Bihar	Patna	5	2
8.	Meghalaya	Shillong	2	0

Sl. No.	State	City	Allopathic Dispensaries	AYUSH
9.	Assam	Guwahati	5	1
10.	West Bengal	Kolkata	18	4
11.	Jharkhand	Ranchi	3	0
12.	Odisha	Bhubaneshwar	3	1
13.	Madhya Pradesh	Bhopal	2	0
		Jabalpur	4	0
14.	Gujarat	Ahmedabad	8	2
15.	Maharashtra	Mumbai	26	5
		Nagpur	11	3
		Pune	9	3
16.	Andhra Pradesh	Hyderabad	13	6
17.	Karnataka	Bengaluru	10	4
18.	Kerala	Thiruvanantha-	3	2
		puram		
19.	Tamil Nadu	Chennai	14	4
	Total		273	85

Complaints of dysfunctional ATMs

 \dagger *294. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that there has been a considerable rise in complaints of dysfunctional ATMs of banks including Public Sector Banks (PSBs) in the country;
- (b) if so, the details thereof regarding public and private sector banks during last three years, year-wise; and
 - (c) the corrective measures Government proposes to take in this regard?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) Bankwise details showing the number of Automated Teller Machines (ATMs) of Public Sector Banks, which were down in the last three years is given in the Statement (See below).

(c) In order to ensure quick uptime and least customer inconvenience, ATMs are regularly monitored by the Banks through Board approved policies.

[†]Original notice of the question was received in Hindi.